

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri A.H.Jung, Member**

Petition No. 26/2006

In the matter of

Revision of operation parameters and norms for the determination of tariff for Tanda TPS for the period from 2004-09.

And in the matter of

Uttar Pradesh Power Corporation Ltd, Lucknow	...	Petitioner
Vs		
NTPC	Respondent

Following were present:

1. Shri Deepak Chopra, Advocate, UPPCL
2. Shri T.K.Srivastava, UPPCL
3. Shri V.B.K.Jain, NTPC
4. Shri I.J.Kapoor, NTPC
5. Shri Vivek Kumar Singh, NTPC
6. Shri S.Saran, NTPC

**ORDER
(DATE OF HEARING: 20.6. 2006)**

Heard Shri Deepak Chopra, Advocate appearing for the petitioner and Shri V.B.K. Jain, representative of the respondent on admission.

2. Admit. The respondent may file its reply by 15.7.2006 with a copy to the petitioner, who may file his rejoinder, if any, latest by 31.7.2006.

3. List on 10.8.2006.

sd-/
(A.H.JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi, dated the 20th June 2006